

1961 so as to provide that the provisions of that section will not apply in respect of any previous year relevant to the assessment year 1991-92 and subsequent years. Accordingly, the effect of the amendment will be known only when the returns of income for assessment year 1991-92, due to be filed on or before the 31st December, 1991, are received.

(b) Does not arise.

195  
**Installation of Transmitters/Transposers at Udumalpet, Tamil Nadu**

2685. SHRI B. RAJARAVI VARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government aware that majority of population of Udumalpet Taluk could not get clear picture of KKL HPT telecast;

(b) if so, whether the Chief Engineer, Doordarshan Kendra, Madras had written to the TV viewers forum Udumalpet that a transposer would be installed at or near Udumalpet during the Seventh Plan period;

(c) if so, the reasons for delay in installing these equipments; and

(d) the steps being taken to expedite their installation?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) to (d) The feasibility of establishing a TV transposer at Udumalpet during the VII Plan period was examined and it was found that this would not serve the desired purpose as adequate signal from the high power TV transmitter, Kodaikanal necessary for operation of the transposer was not available at Udumalpet. It is nevertheless the endeavour of the Government to extend TV service to Udumalpet, as expeditiously as possible, depending upon the availability of funds for this purpose.

196  
**Assistance for Diversification of Tourism in Orissa**

2686. SHRI A. N. SINGH DEO: Will the Minister of TOURISM be pleased to state:

(a) whether Union Government have received any proposal from Orissa Government for assistance to diversify tourism from traditional tourist centres to beach tourism, water sports, tracking and wild life tourism; and

(b) if so, the details thereof and the funds likely to be provided to the State Government for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b) The Central Department of Tourism has accepted following schemes pertaining to Wild Life Tourism in Orissa to be taken up during 1990-91:--

Sl. No.	Name of the Scheme	Estimated cost (Rs. in lacs)
1.	Forest Lodge at Chandbeli . . . . .	5.00
2.	Tourist Lodge at Bhitarkanika . . . . .	5.00
3.	Forest Lodge at Tikarpada . . . . .	15.00